

**Role of SIDBI in Promotion of  
SSI Sector**

2238. SHRI MOHD. SALIM: Will the Minister of FINANCE be pleased to state:

(a) the role played by Small Industries Development Bank of India (SIDBI) in the promotion of SSI Sector in the country; and

(b) the number of units established revived with the loan provided by SIDBI in the States during the last three years. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAT PAL MAHARAJ): (a) The Small Industries Development Bank of India (SIDBI) has been set up to function as the principal financial institutions for promotion, financing and development of industry in the small scale sector and to coordinate the functions of institutions engaged in similar activities.

In order to fulfil the assigned role, SIDBI implements a number of schemes for providing financial assistance, extension support and undertaking promotional aspects of industries in the small; scale sector.

(b) The number of units sanctioned financial assistance by SIDBI and amount involved during the last three years, State-wise is given in Annexure. (*See Appendix 181, Annexure No. 55*)

**Non-Payment of Statutory Dues**

2239. SHRI GURUDAS DASS GUPTA  
SHRI J. CHITHARANJAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the workers in the Central Public Sector Undertakings are not being paid their statutory dues for a long time amounting to Rs. 500 crores due to the failure of the Government to provide funds and

(b) if so, the details thereof and the reasons therefor

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAT PAL MAHARAJ): (a) and (b) As per the latest figures collected by the Ministry of Labour, the arrears of wages and statutory dues of the Central public sector undertakings to their workers are of the order of Rs. 605 crore. Government is seized of the issue, regarding payment of the arrear dues.

**External aid pledged in India**

2240. SHRI SOM PAL: Will the Minister of Finance be pleased to state:

(a) the amount of institution-wise year-wise and sector-wise external aid pledged to India by the various international aid agencies during the past five years;

(b) whether it is a fact that a large amount of such external aid still unutilised;

(c) if so, the year-wise details for the past five years of such unutilised aid and reasons therefor; and

(d) whether some concrete steps have been initiated recently to ensure better utilisation of this assistance and what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAT PAL MAHARAJ): (a) The pledge of external aid to India are made only institution-wise. The Institution-wise pledges made during the last five years may be seen in the Annexure- (*See Appendix 181, Annexure No. 56*)

(b) to (d) The unutilised aid during the past five years is as follows:

As on 31 March, 1993 : 86777.61

As on 31 March, 1994 : 59865.76

As on 31 March, 1995 : 65368.27

As on 31 March, 1996 : 63929.84

As on 31 March, 1997 : 61201.76

\*Include undisbursed balance of Rs. 24861.19 crore of erstwhile USSR